BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

DATED THIS THE TENTH DAY OF JULY, 1987

Present : Hon'ble Shri Justice K.S. Puttaswamy

Vice-Chairman

Hon'ble Shri L.H.A. Rego

Member (A)

APPLICATION NO.533/87(T)

Mohamed Burhanuddin Khan R/o Quarters Central Poultry Breeding Farm. Hesaraghatta-562 113

Applicant

(Dr. M.S. Nagaraja ... Advocate)

٧.

Director. Central Poultry Breeding Farm, Hesserghatta-562 113, Bangalore North.

Government of India by its Under Secretary to the Govt. of India, Ministry of Agriculture, (Department of Agriculture & Cooperation) Krishi Bhavan, New Delhi

Respondents

(Shri M.S.Padmarajaiah .. Advocate)

This application came up for hearing today before this Tribunal. Hon'ble Vice-Chairman made the following:

ORDER

Dr.M.S.Nagaraja files Vakalatnama for the applicant. He prays for permission to withdraw this application. Shri M.S.Padmarajaiah does not oppose the prayer of Dr. Nagaraja. We accord the permission sought for by Dr. Nagaraja and dismiss this application. But in the circumtances of the case we direct the parties to bear their own costs.

VICE CHAIRMAN (07.85)

bsv

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALDRE BENCH ************

> Commercial Complex(BDA), Indiranagar, Bangalore - 560 038

Dated: 14-7-87 Application No. 17924/82 W.P. No

Applicant

- 1. Mohamed Burhanuddin Khan, R/o"Quarters Central Poultry Breeding Farm, Hesarghatta- 562 113.
- 2. Dr. M.S. Nagaraja. Advocate, Np. 35, (Above Hotel Swagath), Gandhinagar, B'lore- 560 009.
- 3. The Director, Central Poultry Breeding Farm, Hesserghatta- 562 113. Bangalore North.

Mohammed Burhanuddin Khan V/s. The Director, Central Poultry Breeding Farm Hesarghatta, B'lere & mnr.

- 4. Under Sécretary to the Govt. of India, Min. of Agriculture, (Department of Agriculture & Cooperation), Krishi Bhavan, New Delhi.
- 5. Shri.M.S.Padmarajaiah. Sr. Central Govt. Standing Counsel, High Court Buildings. B'lore- 1.

Sublect:	SENDING	COPIES	OF	ORDER	PASSED	BY	THE	BENCH	IN
	APPLICA	TION NO.			533/	87(T)		

Please find enclosed herewith the copy of the Order/ MANNESSE

passed by this Tribunal in the above said Application on

Encl : as above.

SECTION OFFICER (JUDICIAL)

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VICE CHAIRMAN S

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MEMBER(A)

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SECTION OFFICER Y
CENTRAL ADMINISTRATIVE TRYSUNAL
ADDITIONAL BENCH
BANGALORE